

**Government of Jammu and Kashmir**  
**Department of Law Justice and Parliamentary Affairs**

**NOTIFICATION**  
**Srinagar, the 3<sup>rd</sup> June, 2016.**

**SRO 181** .-In exercise of power conferred by the proviso to section 124 of the Constitution of Jammu and Kashmir, the Governor hereby makes the following rules namely:-

- 1. Short title and Commencement.-** (1) These rules will be called the Jammu and Kashmir Urdu Coordination Cell (Subordinate) Service Recruitment Rules, 2016.  
(2) They shall come into force from the date of their publication in Government Gazette.
- 2. Definitions.-** In these rules, unless the context otherwise requires:-
  - a. “**Administrative Department**” means the department of the Government in the Civil Secretariat holding the Administrative charge of the service;
  - b. “**board**” means the Jammu and Kashmir “Service Selection Board;”
  - c. “**cadre**” means the cadre of the Service;
  - d. “**government**” means the Government of Jammu and Kashmir;
  - e. “**head of the Department**” means the Head of the Department holding the administrative control of the service;
  - f. “**member of the Service**” means a person appointed to a post in the cadre of the service under the provisions of these rules;
  - g. “**post**” means a permanent post carrying a definite pay scale sanctioned by the competent authority;
  - h. “**rules**” means the Jammu and Kashmir Urdu Coordination Cell (Subordinate) Service Recruitment Rules;
  - i. “**schedule**” means the schedule I and II annexed to these rules;
  - j. “**selection Agency**” means the agency constituted by the Government for making recruitment to a particular post;
  - k. “**service**” means the Urdu Coordination Cell (Subordinate) Service;
  - l. “**state**” means the Jammu and Kashmir State;
  - m. Words and expression used in these rules but not defined, shall have the same meaning as are assigned to them in the Jammu and Kashmir Civil Services (Classification Control and Appeal) Rules, 1956/ or the Jammu and Kashmir Civil Service Regulations, 1956, as the case may be.
- 3. Constitution of Service.-** (1) From the date of commencement of these rules, there shall be constituted the “Jammu and Kashmir Urdu Coordination Cell (Subordinate) Service.”

*[Handwritten signatures and initials on the left margin]*

